

HIGH COURT OF SIKKIM
GANGTOK

No. 42/HCS

Dated: 24/11/2017

NOTIFICATION

In supersession of Notification No. 25/HCS dated 11/07/2017, Hon'ble the Chief Justice has been pleased to reconstitute a 'Committee' for publication of the **Sikkim Law Reports** of the High Court of Sikkim containing important judgments delivered by the High Court of Sikkim with retrospective effect from 11th July, 2017, consisting of the following members:-

- | | |
|---|----------------------------------|
| 1. Hon'ble Mr. Justice Bhaskar Raj Pradhan,
Judge, High Court of Sikkim | - Chairman |
| 2. Mr. A. Mariarputham,
Advocate General | - Ex-Officio |
| 3. Mr. K.W. Bhutia,
Registrar, High Court of Sikkim | - Secretary-Cum-
Chief Editor |
| 4. Mr. T.B. Thapa,
Sr. Advocate | - Member |
| 5. Mr. Jorgay Namkha,
Advocate/General Secretary,
Bar Association of Sikkim | - Ex-Officio |
| 6. Ms. Yangchen D. Gyatso,
Advocate | - Reporter |
| 7. Ms. Priyanka Chettri,
Advocate | - Reporter |

By Order

Sd/-

(N.G. Sherpa)

REGISTRAR GENERAL

Memo No. : 8333-83/HG

Date: 24/11/17

Copy to:

1. The Joint Registrar-cum- Sr. Judgment Writer /PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok for placing before his Lordship's kind information.
2. The PPS to Hon'ble Judge, High Court of Sikkim, Gangtok for placing before her Ladyship's kind information.

3. The PS to Hon'ble Judge, High Court of Sikkim, Gangtok for placing before his Lordship's kind information.
4. Mr. A. Mariarputham, Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
5. The Registrar General, High Court of Sikkim Gangtok.
6. The Registrar, High Court of Sikkim, Gangtok.
7. Mr. T.B. Thapa, Senior Advocate, Church Road, Gangtok.
8. Mr. Jorgay Namkha, Advocate/General Secretary, Bar Association of Sikkim, Gangtok.
9. Ms. Yangchen D. Gyatso, Advocate.
10. Ms. Priyanka Chettri, Advocate.
11. The Secretary General, Supreme Court of India, New Delhi-110201.
12. The Secretary to the Government of India, Ministry of Home Affairs, New Delhi.
13. The Secretary, Bar Council of India, New Delhi.
14. The Commissioner-cum-Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
15. The Principal Secretary to Hon'ble the Chief Minister of Sikkim, Government of Sikkim, Gangtok.
16. The Additional Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
17. The Chief Secretary, Government of Sikkim, Gangtok.
18. The District & Sessions Judge (West) at Gyalshing.
19. The District & Sessions Judge (North) at Mangan.
20. The District & Sessions Judge (East) at Gangtok.
21. The District & Sessions Judge (South) at Namchi.
22. The District & Sessions Judge (Spl. Div.-I)/C at Gangtok.
23. The District & Sessions Judge (Spl. Div.-II)/C at Gangtok.
24. The Legal Remembrancer-cum-Law Secretary, Law Department, Government of Sikkim, Gangtok.
25. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
26. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
27. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
28. The Chief Judicial Magistrate-cum- Civil Judge (East)/C at Gangtok.
29. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
30. The Civil Judge-cum- Judicial Magistrate (South)/C at Namchi.
31. The Civil Judge-cum- Judicial Magistrate (North)/C at Mangan.
32. The Civil Judge-cum- Judicial Magistrate (West)/C at Gyalshing.
33. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim.
34. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim.
35. The General Secretary, Bar Association of Sikkim, Gangtok.
36. The General Secretary, High Court Bar Association, Gangtok.
37. The General Secretary, Namchi Bar Association, South Sikkim.
38. The District Magistrate (East) at Gangtok.
39. The District Magistrate (West) at Gyalshing.
40. The District Magistrate (North) at Mangan.
41. The District Magistrate (South) at Namchi.
42. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
43. The Special Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
44. All Section In-charge, High Court of Sikkim, Gangtok.
45. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
46. Notice Board,
47. Guard file &
48. File.


 22.11.17
 REGISTRAR